

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th September, 2021

No.HC.VII-5/2021/ 4551 /A. Shri Syed Imdadur Rahman, Addl. District and Sessions Judge, Fast Track Court, Rangia, is transferred and posted as District and Sessions Judge, South Salmara Mankachar, the post being newly created by the Govt. vide letter No. JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2021.

Shri Rahman will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment on the day of inauguration of the Judicial Court at South Salmara Mankachar, to be notified later on.

No.HC.VII-5/2021/ 4552 /A. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, vice Smti Tasfia Hussain transferred.

Shri Ghosh will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join at his new place of posting immediately.

No.HC.VII-5/2021/ 4553 /A. Smti Farhana Sultana, Addl. District and Sessions Judge, Kamrup, Amingaon, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, Rangia, vice Shri Syed Imdadur Rahman transferred.

Smti Sultana will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and join at her new place of posting.

No.HC.VII-5/2021/ 4554 /A. Smti Tasfia Hussain, Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali, vice Shri Sujit Kumar Ghosh transferred.


Smti Hussain will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at her new place of posting immediately.

No.HC.VII-5/2021/ 4555 /A. Shri Motilal Das, Secretary, District Legal Services Authority, South Salmara Mankachar, Hatsingimari, is posted at the same station i.e. South Salmara, Hatsingimari, as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, the post being newly created by the Govt. vide letter No. JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2021.

Shri Das will hand over charge of his Office to the Chairman, District Legal Services Authority-cum-District and Sessions Judge, South Salmara Mankachar and join his new assignment on the day of inauguration of the Judicial Court at South Salmara Mankachar, to be notified later on.

No.HC.VII-5/2021/ 4556 /A. Shri Dewan Mubasshir Hussain, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur, is transferred and posted as Chief Judicial Magistrate, Dhubri, vice Smti Himakshi Thakuria Buragohain transferred.

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Shri Hussain will hand over charge of his Court and Office to the District and Sessions Judge, Baksa, Mushalpur and proceed to join his new assignment immediately.

No.HC.VII-5/2021/ 4557 /A. Smti Himakshi Thakuria Buragohain, Chief Judicial Magistrate, Dhubri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur, vice Shri Dewan Mubasshir Hussain transferred.

Smti Thakuria Buragohain will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-5/2021/ 4558 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Motilal Das	South Salmara Mankachar	Hatsingimari

No.HC.VII-5/2021/ 4559 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Motilal Das	South Salmara Mankachar	Hatsingimari
2.	Shri Dewan Mubasshir Hussain	Dhubri	Dhubri

No.HC.VII-5/2021/ 4560 /A. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat, is transferred and posted as Secretary, District Legal Services Authority, South Salmara Mankachar, vice Shri Motilal Das posted at the same station.

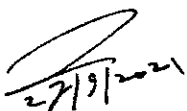
Shri Karmakar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment on the day of inauguration of the Judicial Courts at South Salmara Mankachar, to be notified later on.

No.HC.VII-5/2021/ 4561 /A. The High Court has been pleased to promote the following Officer in Grade-III of the Assam Judicial Service to Grade-II of the said Service. She will draw usual scale of pay and other allowances as admissible under the Rules. She will be on officiation as per the Assam Judicial Service Rules, 2003.

Name of the Officer

1. Smti Shalma Azaz

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27/9/2021

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No.HC.VII-5/2021/ 4562 /A. On her promotion from Grade-III to Grade-II of the Assam Judicial Service, Smti Shalma Azaz, Sub-Divisional Judicial Magistrate (M), Jonai, is transferred and posted as follows:-

Sl. No.	Name of the Officer	Designation and Place of Posting	Head-quarters/ Station
1.	Smti Shalma Azaz	Addl. Chief Judicial Magistrate, Golaghat, vice Shri Satyajit Karmakar transferred	Golaghat

No.HC.VII-5/2021/ 4563 /A. Shri Muzakkir Ahmed, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai will be in-charge of the Court of Sub-Divisional Judicial Magistrate (M), Jonai, in addition to his own duties, until further orders.

(The power is personal to the Officers concerned and may be exercised by them at any station.)

By Order,
Sd. Gautam Boruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-5/2021/ 4564 - 4594 /A.

Dated 27.09.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
He is requested to invest Shri Syed Imdadur Rahman with the powers of District Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Nalbari/Dhubri
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati

He is requested to release the following officer from the post of District Legal Services Authority as per Notification:

- (i) Shri Motilal Das

He is also requested to appoint the following officer as Secretary, District Legal Services Authority as per Notification

- (i) Shri Satyajit Karmakar

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SA 27/9/21

12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. Shri Syed Imdadur Rahman, Addl. District and Sessions Judge, Fast Track Court, Rangia
15. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali
16. Smti Farhana Sultana, Addl. District and Sessions Judge, Kamrup, Amingaon
17. Smti Tasfia Hussain, Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur
18. Shri Motilal Das, Secretary, District Legal Services Authority, South Salmara Mankachar, Hatsingimari
19. Shri Dewan Mubasshir Hussain, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur
20. Smti Himakshi Thakuria Buragohain, Chief Judicial Magistrate, Dhubri
21. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Chief Judicial Magistrate, _____
24. Smti Shalma Azaz, Sub-Divisional Judicial Magistrate (M), Jonai. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Jonai and proceed to join her new assignment.
25. Shri Muzakkir Ahmed, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai for information and necessary action
26. The Deputy Registrar (_____), Gauhati High Court, Guwahati
27. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
28. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
29. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
30. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

